

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Contempt Petition./21/44/2017
in
Original Application.21/775/2016
Date of order : 08-03-2018

Between :

1. B.Srinivasa Rao S/o B.Subba Rao,
Aged about 56 years, Occ : Chief Office Superintendent,
O/o Sr. Divisional Personnel Officer,
South Central Railway, Secunderabad.
R/o 30-276/42 A/11, Brindavan Colony,
Old Safilguda, Neredmet, Hyderabad – 500 056
2. B.G.Krishna Chaitanya S/o B.Srinivasa Rao,
Aged about 27 years, address as above. Petitioners/Applicants

AND

1. Shri L. Anantharam S/o not known,
Age not known,
Occ : Chief General Manager,
Andhra Pradesh Circle,
Door Sanchar Bhavan, Abids,
Hyderabad.
2. K.Ramchand S/o not known,
Age not known,
Occ : Principle General Manager,
Hyderabad Telecom District,
BSNL Bhavan, Adarshnagar,
Hyderabad.
3. K.Rajahansa S/o not known,
Age not known,
Occ : General Manager (General),
Telephone Bhavan,
Saifabad, Hyderabad. Contemnors/Respondents

Counsel for the Applicant : Mr. N.Subba Rayudu

Counsel for the Respondents : Mrs.B.Geeta, SC for BSNL

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kanta Rao, Judicial Member)

It is submitted by Mrs. B. Geeta, learned Standing Counsel for BSNL that the order passed in the OA has been complied with. On the other hand, it is submitted by Mr. N. Subba Rayudu, learned counsel appearing for the petitioners that some amount is still to be paid to the petitioners.

2. The Contempt Petition is accordingly closed giving liberty to the petitioners to file fresh OA, if there is any grievance.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 08th March, 2018.
Dictated in Open Court.

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